

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.93 of 2012

Dated : 19th October , 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Harvest Energy Pvt. Ltd.

... Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant (s) :

Mr. G. Umapathy

Mr. R. Mekhala

Counsel for the Respondent(s):

Mr. Sanjay SEN

Ms. Surbhi Sharma for R.1

ORDER

The learned counsel for the Respondent seeks some time to file the additional Written Submissions. She is directed to file the same on or before 30.10.2012 after serving copy on the other side.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk